

(1)

Per Tribunal

Fixed for AH
on 11.1.96 1.2.96

NOP

DS
11.1.96

S-1

for Dy Registrar

Dated 11.1.96

GD ✓
11.1.96

Dated: 1.2.1996 Sl. No. 11

Heard the applicant in person. He has filed this OA. for a direction to the respondents to step up the pay of the applicant with that of his junior. The applicant has made a representation dated 8.8.1994 to the Chairman, Telecom Commission, Deptt. of Telecommunication, New Delhi, which has not yet been disposed of. We direct the respondents to dispose of the representation of the applicant within a period of three months from the date of receipt of a copy of this order. The OA. stands disposed of.

B.S. Hegde
(B.S. HEGDE)
M. (J)

Mr. K. M.
Order/Judgement despatched
to Applicant/Respondent (s)
on 6.12.96

Per Tribunal

Date: 21/6/96

Applicant in person by Mr.

Advocate / Respondent by Mr.

Conseil en Ward 9 by Mr.

The matter adjourned to 19/8/96

for order on or 31/8/96

K. M.
Dy. Registrar

C.P NO 53/96
fixed for order
on 21.6.96

NOP
56.